MONTHLY STATEMENT OF CASES FOR THE MONTH OF OCTOBER, 2023 HIGH COURT OF MEGHALAYA

ANNEXURE-II

Name of the State/UT	(	Opening Ba	lance	Ins	titution du month		Dispo	osal Cases o		Closin	of the mo		% Incre pendency vi	ease or deci			osal of case re than five	s which are	more	ency of case than five y e end of the	ears old a
High Court		CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
of Meghalaya	762	129	891	29	24	53	122	14	136	669	139	808	-12.20%	7.75%	-9.31%	4	1	5	75	1	76

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	